COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 157 OF 2016

Dated: 29th May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Viyyat Power Pvt. Ltd. Appellant(s)

Vs.

Kerala State Electricity Board Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s): Mr. Buddy A. Ranganathan

Ms. Anchal Arora

Mr. Hiresh Choudhary

Counsel for the Respondent(s): Mr. P.V. Dinesh

Ms. Arushi Singh for R-1

ORDER

We have heard learned counsel for the parties.

Judgment is Reserved.

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor) Technical Member

ts/mk